

K.SUJANA,
REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)



HYDERABAD,
DT:08.05.2023.

ROC.No. 1020/2023-B.SPL.,

Sir/Madam,

SUB:DISTRICT JUDGES - Filling up of 58 vacancies in the cadre of District Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year, 2023 - Attested photocopies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, *during the last six months period* - Called for - Regarding.

REF:1.High Court's Notification No.143-B.Spl., dated 31.03.2023.
2.High Court's Proc.Roc.No.1020/2023-B.Spl., dated 08.05.2023.

I am to state that the High Court notified 58 vacancies in the cadre of District Judges (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) in the High Court's Notification 1st cited, and the list of eligible officers who have put in not less than 5 years of qualifying service is placed in the High Court's Official website in the reference 2nd cited.

As directed, the eligible officers in the list are directed to submit attested photo copies of five Judgments in contested Civil Cases and Criminal Cases, disposed of on full trial, during the last six months period.

The copy of Judgments must reach the High Court within 15 days without fail either by way of speed post or any other mode.

- Note:**
1. The copies of the Judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original Judgment.
 3. The copy must either be a Photo copy. It should be on white paper or judgment paper but not on manifold paper.

Yours sincerely,

REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To

1.	SRI R.RAGHUNATH REDDY, I Additional District and Sessions Judge -cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Malkajgiri.
2.	SMT. M.SHYAM SREE, I Additional District and Sessions Judge, Kothagudem, Badradri Kothagudem District.
3.	SMT. D.MADHAVI KRISHNA, V Additional District and Sessions Judge V Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
4.	SMT. K.MARUTHI DEVI, I Additional District and Sessions Judge, Bhongir, Yadadri Bhongir District.
5.	SMT. P.ANNIE ROSE CHRISTIAN, I Addl. District and Sessions Judge, Gadwal.
6.	SMT S.SARITHA, X Additional Chief Judge, City Civil Court, Hyderabad.
7.	SRI S.RAVI KUMAR, V Additional District and Sessions Judge, Bodhan, Nizamabad District.
8.	SRI P.PRADEEP NAIK, VII Addl. Judge, City Civil Court, Hyderabad.
9.	SMT. M.VANI, Chairperson, Land Reforms Appellate Tribunal-cum-II Additional District and Sessions Judge, Karimnagar.
10.	SMT K.JAYANTHI, Judge, Principal Family Court-cum-Additional Chief Judge, City Civil Court, Secunderabad.
11.	SRI VINOD KUMAR, XXV Additional Chief Judge, City Civil Court, Hyderabad.
12.	SRI D.VENKATESH, II Additional District and Sessions Judge-cum-I Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Medchal-Malkajgiri District at Medchal.
13.	SMT. B.SRIDEVI, Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.
14.	SMT. HARISHA, IX Addl. District and Sessions Judge-cum-IX Addl. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.

15.	SRI KUMAR VIVEK, Special Judge for trial of SPE & ACB Cases, Karimnagar.
16.	SMT. M.PADMAJA, XIV Additional Chief Judge, City Civil Court, Hyderabad.
17.	SRI N.SANTHOSH KUMAR, IV Additional District and Sessions Judge-cum-IV Additional Metropolitan Sessions Judge, L.B.Nagar-cum-I Additional Family Court, Ranga Reddy District <i>at L.B.Nagar.</i>

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